

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017  
APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017 AND  
APPEAL NO. 184 OF 2017 & IA NOS. 404, 648 OF 2017**

**Dated: 12<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 108 OF 2017**

**In the matter of:**

**Wind World (India) Ltd.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar  
Ms. Nikita Choukse  
Ms. Sowmya Saikumar for R-2

**APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017**

**In the matter of:**

**Bajaj Finserv Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Jafar Alam  
Mr. Vishal Vinod

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

Mr. G. Sai Kumar  
Ms. Nikita Choukse for R-2

**APPEAL NO. 184 OF 2017 & IA NOS. 404, 648 OF 2017**

**In the matter of:**

**Independent Power Producers Association of India**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar  
Ms. Nikita Choukse  
Ms. Sowmya Saikumar for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on **16.04.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

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